

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 96 OF 2017

&

APPEAL NO. 159 OF 2017

Dated: 18th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 96 OF 2017

In the matter of:

NTPC Limited

....Appellant(s)

Vs.

AP Eastern Power Distribution Co. Ltd. & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma
Mr. Nishant for R-3 & R-4

Mr. S. Vallinayagam
Ms. S. Amali for R-11

Ms. Anna Malhotra for R-14

APPEAL NO. 159 OF 2017

In the matter of:-

NTPC Limited

...Appellant(s)

Vs.

West Bengal State Electricity Distribution Company Ltd. & Ors.
.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. R.B. Sharma
Mr. Mohit Mudgal for R-2 & R-12

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

ORDER

Heard Mr. M. G. Ramachandran, learned counsel for Appellant for some time.

List these matters for further hearing on 13-2-2019.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/vg